GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:3085 ANSWERED ON:07.12.2001 MEASURES TO PROMOTE SILK EXPORTS A.K. MOORTHY;SRIKANTA DATTA NARASIMHARAJA WADIYAR

Will the Minister of TEXTILES be pleased to state:

- (a) whether there is a vast scope to increase the production of silk in the country;
- (b) if so, the assistance extended by the Union Government to the States in that regard during last three years, State-wise, year-wise; and
- (c) the various steps taken by the Government to promote the causes of silk growers of the country for the growth, marketing and export of silk?

Answer

MINISTER OF STATE FOR TEXTILES(SHRI V. DHANANJAYA KUMAR)

(a) to (c) Yes, Sir. There is vast scope to increase the production of silk in country.

The assistance extended by the Union Government to the States during last three years, State-wise, year-wise is at annexure-l.

The steps and programmes started to improve production of silk in the country include mainly the following:-

- i. 36 Catalytic Development Schemes are being implemented during IX Plan. These schemes cover programmes from food plant cultivation to marketing of products in mulberry tasar, eri and muga.
- ii. Project for Promotion of Popularizing the Practical BivoltineSericulture Technology (PPPBST) with assistance of Japan International Cooperation Agency (JICA)
- iii. A sub-programme on development of non-mulberry silk-tasar, muga and eri under UNDP-FHAP Programme.
- iv. Seri-2000- this is a part of technical and scientific cooperation between Govt. of India and Switzerland.
- v. Through its research and development programmes and transfer of technology to the States, the Central Silk Board is supplementing the efforts of the State Governments for augmenting production and productivity of silk in the country. CSB is assisting potential States for production of bivoltine raw silk

To promote marketing of silk cocoons, the Central Silk Board has established raw material banks.CSB is also implementing schemes to support marketing/purchase of cocoons and yarns. CSB is also organizing buyers awareness programmes. Steps have also been taken to improve weaving capabilities of the weavers by up-gradation of technologies.

The Government is taking several steps to increase the exports of silk products: -

- (i) The Government is providing assistance to the Indian Silk Export Promotion Council, Mumbai for undertaking various export promotion activities such as participation in international fairs, organizing generic promotion stalls in domestic fairs like TexStyles India, Publicity in foreign trade magazines, publication of magazine `Silk India` and colour forecast card for domestic silk manufacturers, dissemination of overseas trade information among exporters, etc.
- (ii) Government has rationalized value addition/Input-output norms specified under the Exim Policy extended to exporters, the facility of duty free import of raw material under the Advance Licensing Scheme, import of capital goods at concessional rate of duty for export products.
- (iii) For Technological up-gradation of the industry, loan at 5% point less than applicable rate, under the Technological Up-gradation Fund Scheme for the Textiles sector is available inter alia to the silk sector.
- (iv) Government have initiated a production programme of high quality bivoltine silk to improve quality of Indian silk and increase its productivity & cost competitiveness.
- (v) Import of raw silk has been liberalized by being brought under OGL, which has increased availability of good quality silk. Annexure-I

Statement referred to in reply to Lok Sabha Unstarred Question No. 3085 for 7.12.2001Statement showing State-wise and year-wise expenditure for the period from 1998-99 to 2000-01

1998-99 1999-2000 2000-01

(Rs. in lakhs)

S.No. Name of the State Normal Exp. CDP Exp. Total Normal Exp. CDP Exp. UNDP (Ext. Asst. Total Normal Exp. CDP Exp. UNDP (Ext. Asst.) Total

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2 Arunachal Pradesh 13.53 14.74 28.27 13.64 2.14 15.78 12.21 11.25 23.46 3 Assam 414.73 90.58 505.31 453.44 104.68 45.21 603.33 498.06 206.95 150.45 855.46 4 Bihar 644.32 7.49 651.81 685.37 3.42 19.73 708.52 81.49 20.49 54.51 156.49 5 Gujarat 20.48 2.67 23.15 23.18 0.12 23.30 22.96 0.00 22.96 6 Haryana 0.00 0.75 0.75 0.00 0.00 0.00 0.00 22.96 8 Jammu & Kashmir 338.59 67.36 405.95 376.82 31.55 408.37 386.53 37.94 424.47 9 Karnataka 2529.95 119.27 2649.22 2661.15 142.71 2803.86 2728.76 291.37 3020.13 10 Kerala 56.97 8.18 65.15 63.49 8.83 72.32 68.63 25.83 94.46 11 Madhya Pradesh 245.80 77.03 322.83 276.52 58.23 334.75 45.34 29.22 74.56 12 Maharashtra 124.17 32.08 156.25 136.97 90.36 227.33 136.75 72.34 209.09 13 Manipur 124.82 0.17 124.99 133.83 1.20 135.03 135.48 1.49 136.97 14 Meghalaya 94.34 3.62 97.96 91.65 6.83 98.48 92.56 12.84 31.67 137.07 15 Mizoram 12.31 75.02 87.33 12.41 29.74 42.15 10.26 12.90 23.16 16 Nagaland 15.36 25.39 40.75 15.84 12.59 4.42 32.85 15.22 10.32 12.43 37.97 17 New Delhi 83.27 0.00 83.27 85.13 0.00 85.13 81.78 0.00 81.78 18 Orissa 231.26 75.54 306.80 249.93 49.96 19.45 319.34 266.21 7.57 67.10 340.88 19 Punjab 14.65 0.58 15.23 17.11 0.00 17.11 17.68 1.26 18.94 20 Rajashtan 25.99 3.24 29.23 28.24 0.00 28.24 29.33 0.00 29.33 21 Sikkim 8.27 2.72 10.99 11.66 0.06 11.72 11.21 5.65 16.86 22 Tamilandu 358.51 137.92 496.43 414.09 145.86 559.95 469.87 85.13 555.00 23 Tripura 11.39 35.54 46.93 11.95 10.71 22.66 10.61 31.22 41.83 24 Uttar Pradesh 294.43 24.68 319.11 333.91 13.96 347.87 136.95 53.59 190.38 25 West Bengal 820.75 64.74 885.49 918.88 15.98 6.95 941.81 922.61 54.23 58.08 1034.92 26 Chattisgarh 0.00 0.00 0.00 0.00 246.45 0.00 17.07 263.52 27 Uttaranchal 0.00 0.00 0.00 666.33 0.00 666.33 0.00 666.33 0.00 666.33 0.00 666.33 0.00 666.33 0.00 666.33 0.00 666.33 0.00 666.33 0.00 666.33 0.00 666.33 0.00 666.33 0.00 666.33 0.00 666.33 0.00 666.33 0.00 666.33 0.00 666.33 0.00 666.33 0.00 666.33 0.00 666.33 0.00 666.33 0.00 666.33 0.00 666.33 0.00 666.33 0.00 666.33 0.00 666.33 0.00 666.33 0.00
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